

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 29136/2019

KRISHNA KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 20-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Dhananjay Garg, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps for
effecting service on respondent No.1 within two weeks.

Service is complete on respondent Nos.2 to 4 but none has
entered appearance.

List again on 23.3.2020.

ANIL LAXMAN PANSARE
Registrar